GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3192 ANSWERED ON:13.12.2011 SPECIAL CENSUS FOR TRIBALS AND NOMADS Ponnam Shri Prabhakar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received any request to conduct special census for tribals and nomads who could not be covered in the first phase; and
- (b) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a): No, Madam. In Population Census 2011, all persons residing in the country who satisfied the following eligibility criteria have been covered:
- (i) All those who normally reside and are present in that household during the entire period of enumeration, i.e. from 9th February to 28th February 2011 (both days inclusive).
- (ii) Also those who are known to be normally residing and have actually stayed during a part of the enumeration period in the household (9th February to 28th February, 2011) but are present at the time of visit of the enumerator;
- (iii) Also those who are known to be normally residing in the household and are not present at the time of visit of the enumerator but are expected to return by 28th February, 2011; and
- (iv) Visitors who are present in the household censused by the enumerator and who are expected to be away from the places of their normal residence during the entire enumeration period. As per policy decision of the Government, data relating to only Scheduled Castes and Scheduled Tribes is being specifically collected from 1951 Census.

Further, Government of India has decided to conduct a Socio Economic and Caste Census (SECC) wherein the count alongwith the Socio-economic profile of each caste would be available. The field work under SECC is being carried out by the respective State/UT Governments with the financial and technical support of the Government of India. The Ministry of Rural Development and the Ministry of Housing & Urban Poverty Alleviation in the Government of India are the nodal Ministries in rural and urban areas respectively for this combined exercise. The Office of the Registrar General & Census Commissioner, India is rendering complete logistic and technical support.

(b): Question does not arise.